

**GOVERNMENT OF INDIA  
TOURISM AND CULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:2760  
ANSWERED ON:11.08.2003  
CONSTRUCTION NEAR MASJID MOTH  
PRABHA RAU;VILAS BABURAO MUTTEMWAR

**Will the Minister of TOURISM AND CULTURE be pleased to state:**

- (a) whether Masjid Moth in Delhi has been declared a protected monument;
- (b) if so, whether permission has been granted to the shops and temple which have come up near the monument recently; (
- (c) if so, the details of the constructions alongwith the year of construction ; and
- (d) If not, the steps taken by the Government to remove these structures?

**Answer**

MINISTER FOR TOURISM AND CULTURE (SHRI JAGMOHAN)

(a) Yes, Sir.

(b)&(c ) Archaeological Survey of India has not granted anypermission for the construction of shops and the temple in the prohibited and regulated area of Moth ki Masjid.

(d) Under the provisions of Ancient Monuments and Archaeological Sites and Remains Act, 1958 and Rules 1959, action has been taken by the Archaeological Survey of India against the unauthorised construction in the prohibited and regulated area and the concerned authorities of Revenue, Police, MCD, DDA have also been requested to remove such unauthorised constructions. In respect of a residential building a case is pending before the Hon`ble High Court and the matter is therefore subjudice.